

HIGH COURT OF DELHI: NEW DELHI

No. 643/E.3/Estt.II/DHC

Date: 20.04.2023

CIRCULAR

Hon'ble the Chief Justice has been pleased to order that due to surge in the Covid-19 cases in the NCT of Delhi, in order to contain and combat the spread of Covid-19 cases, all the concerned i.e. Staff working in this Court and Members of the Bar, including their staff and the litigants are hereby directed to make use of face mask at all times in the premises of this Court as a matter of caution, not to gather in large number at common areas, waiting areas of Court blocks as far as possible and follow appropriate Covid protocols in letter and spirit to avoid any further spread of the virus.

All the Registrars/OSDs/Co-ordinator, DIAC/Joint Registrars (Judicial)/Private Secretaries to Hon'ble the Chief Justice and Hon'ble Judges are hereby requested to ensure that the directions issued from time to time to contain the spread of Covid-19 virus are strictly followed by Officers/officials under their control.

BY ORDER

Sd/-

**(RAVINDER DUDEJA)
REGISTRAR GENERAL**

Date: 20.04.2023

Endst. No. 7778-89/E.3/Estt.II/DHC

Copy forwarded for information to:-

1. Registrar-cum-Secretary to Hon'ble the Chief Justice.
2. All Registrars/OSDs/ Co-ordinator, DIAC.
3. All Joint Registrars (Judicial)/Joint Registrars/Deputy Registrars/Assistant Registrars/Dy. Controller of Accounts /Admn. Officers (Judl)/Court Masters.
4. Joint Registrar (Registrar General Secretariat).
5. Private Secretaries to the Hon'ble Judges with the request to bring the content of above circular to the notice of officials working under their control and officials working at the residence of Hon'ble Judges.
6. The President/Honorary Secretary, Delhi High Court Bar Association, New Delhi.
7. Dr. K.J.S. Bansal, CMO In-charge, DHC Medical & Health Centre.
8. ACP (Security), Delhi High Court.
9. AEs (Civil) & (Elect) Delhi High Court.
10. PA to Registrar (IT) with a request to upload the above circular on the Intranet and website of this Court.
11. Notice Board.
12. Guard file.

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JOINT REGISTRAR (ESTT.-II)

As directed circular please be uploaded

Dist II

[Handwritten Signature]
AOJ (IT Cell)

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20.04.2023

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(PA to Registrar (IT))